

1	2	3	4	5	6	7
16.	Rajasthan	5051.890	8.409	0.17	2.053	0.04
17.	Tamilnadu	2171.885	32.518	1.50	30.696	1.41
18.	Uttarakhand	251.71	0.225	0.09	0.0134	0.01
19.	Uttar Pradesh	23400.763	126.681	0.54	283.146	1.21
20.	U.T. (Pudducherry)	11.50	0.047	0.41	0.053	0.17
21.	West Bengal	3412.493	46.40	1.36	6.47	0.19
22.	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00
23.	Assam	326.02	2.092	0.64	0.00	0.00
24.	Manipur	68.41	0.486	0.71	0.00	0.00
25.	Meghalaya	3.40	0.056	1.65	0.00	0.00
26.	Mizoram	0.00	0.00	0.00	0.00	0.00
21.	Nagaland	6.15	0.00	0.00	0.00	0.00
28.	Sikkim	0.00	0.00	0.00	0.00	0.00
29.	Tripura	25.76	0.023	0.09	0.00	0.00
INDIA :		88895.62	1719.279	1.93	1034.541	1.16

National Water Mission

3016. SHRI T.T.V. DHINAKARAN: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether it is proposed to launch a National Water Mission to provide drinking water to all citizens of the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA) : (a) to (c) Government has decided to launch "National Water Mission" under National Plan on Climate Change. The objectives of the National Water Mission are conservation of water, minimizing wastage and ensuring its more equitable distribution both across and within States. Water is a State subject and State Governments are responsible to provide drinking water to all citizens. To supplement the efforts of the States, financial assistance is provided to the States through a centrally sponsored scheme, Accelerated Rural Water Supply Programme (ARWSP) of the Department of Drinking Water Supply, Ministry of Rural Development. The name of the programme has been changed to National Rural Drinking Water Programme (NRDWP) with effect from 1.4.2009. Under this, the State Governments are competent to plan, sanction and implement rural water supply schemes from the funds provided under NRDWP.